

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 27TH FEBRUARY, 2019 AT 10.00 A.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 15.

A MINISTER

to move that the proceedings on the items of business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

III. MOTION UNDER RULE 16.

A MINISTER

to move that the Assembly at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

1.	A MINISTER	to lay on the Table the Annual Report of Lokayukta Haryana for the year 2017-2018, as required under section 17(4) of the Haryana Lokayukta Act, 2002.
2.	FINANCE MINISTER	to lay on the Table the Annual Audit Report of the Local Audit Department Haryana on the Accounts of Urban Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16 of the Government of Haryana, in pursuance of the provisions of clause (2) of Article 151 of the Constitution of India.

V. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.

1. THE CHAIRPERSON OF THE COMMITTEE ON SUBORDINATE LEGISLATION to present the Forty Seventh Report of the Committee on Subordinate Legislation for the year 2018-2019.
2. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Seventy Eighth Report of the Committee on Public Accounts for the year 2018-2019 on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2015 on Revenue Sector.
3. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Seventy Ninth Report of the Committee on Public Accounts for the year 2018-2019 on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2016 on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances.

4. THE CHAIRPERSON OF THE COMMITTEE ON GOVERNMENT ASSURANCES to present the Forty Eighth Report of the Committee on Government Assurances for the year 2018-2019.
5. THE CHAIRPERSON OF THE COMMITTEE ON PETITIONS to present the Ninth Report of the Committee on Petitions for the year 2018-2019.
6. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC UNDERTAKINGS to present the Sixty Fifth Report of the Committee on Public Undertakings for the year 2018-2019 on the Report of the Comptroller & Auditor General of India on Public Sector Undertakings (Economic and Social Sectors) for the years ended 31st March, 2015.
7. THE CHAIRPERSON OF THE COMMITTEE ON ESTIMATES to present the Forty Seventh Report of the Committee on Estimates for the year 2018-2019 on the Budget Estimates for 2018-2019 Public Works (B&R) Department.
8. THE CHAIRPERSON OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES to present the Forty Second Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2018-2019 on Reservation/ representation of Scheduled Castes, Scheduled Tribes and Backward Classes in various departments and action taken by the Government on the recommendations contained in its Forty First Report
9. THE CHAIRPERSON OF THE LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS to present the Thirteenth Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2018-2019 on the Audit and Inspection Notes on the Accounts of Panchayat Samiti, Ambala-1 for the period from April, 2016 to March, 2017 Audited by the Director, Local Audit, Haryana.
10. THE CHAIRPERSON OF THE LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS to present the Fourteenth Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2018-2019 Report on the Audit and Inspection Notes on the Accounts of Municipal Corporation, Ambala and Municipal Council, Gohana for the Period from April, 2016 to March, 2017 Audited by the Director, Local Audit, Haryana.

11. THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES
- to present the Fourth Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2018-2019 on Medical Education & Research, Health Services & Haryana Sheheri Vikas Pradikaran Departments.
12. THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON PUBLIC HEALTH, IRRIGATION, POWER AND PUBLIC WORKS (B & R)
- to present the Sixth Report of the Subject Committee on Public Health, Irrigation, Power and Public Works (B & R) for the year 2018-2019.

VI. LEGISLATIVE BUSINESS.

1. The Haryana Appropriation (No. 1) Bill, 2019. A MINISTER
- to introduce the Haryana Appropriation (No. 1) Bill;
- to move that the Haryana Appropriation (No. 1) Bill be taken into consideration at once;
- Also to move that the Bill be passed.
2. The Punjab Land Preservation (Haryana Amendment) Bill, 2019. A MINISTER
- to introduce the Punjab Land Preservation (Haryana Amendment) Bill;
- to move that the Punjab Land Preservation (Haryana Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.
3. The Electricity (Haryana Amendment) Bill, 2019. A MINISTER
- to introduce the Electricity (Haryana Amendment) Bill;
- to move that the Electricity (Haryana Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.
4. The Haryana Panchayati Raj (Amendment) Bill, 2019. A MINISTER
- to introduce the Haryana Panchayati Raj (Amendment) Bill;
- to move that the Haryana Panchayati Raj (Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.

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| 5. | The Haryana Clinical Establishments (Registration and Regulation) Adoption (Amendment) Bill, 2019. | A MINISTER | <p>to introduce the Haryana Clinical Establishments (Registration and Regulation) Adoption (Amendment) Bill;</p> <p>to move that the Haryana Clinical Establishments (Registration and Regulation) Adoption (Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 6. | The Punjab Courts (Haryana Amendment) Bill, 2019. | A MINISTER | <p>to introduce the Punjab Courts (Haryana Amendment) Bill;</p> <p>to move that the Punjab Courts (Haryana Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 7. | The Haryana Accountability of Public Finances Bill, 2019. | A MINISTER | <p>to introduce the Haryana Accountability of Public Finances Bill;</p> <p>to move that the Haryana Accountability of Public Finances Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 8. | The Punjab Labour Welfare Fund (Haryana Amendment) Bill, 2019. | A MINISTER | <p>to introduce the Punjab Labour Welfare Fund (Haryana Amendment) Bill;</p> <p>to move that the Punjab Labour Welfare Fund (Haryana Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 9. | The Punjab Excise (Haryana Validation) Bill, 2019. | A MINISTER | <p>to introduce the Punjab Excise (Haryana Validation) Bill;</p> <p>to move that the Punjab Excise (Haryana Validation) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 10. | The Haryana Municipal Entertainment Duty Bill, 2019. | A MINISTER | <p>to introduce the Haryana Municipal Entertainment Duty Bill;</p> <p>to move that the Haryana Municipal Entertainment Duty Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 11. | The Haryana Municipal (Amendment) Bill, 2019. | A MINISTER | <p>to introduce the Haryana Municipal (Amendment) Bill;</p> <p>to move that the Haryana Municipal (Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |

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| 12. The Haryana Municipal Corporation (Amendment) Bill, 2019. | A MINISTER | <p>to introduce the Haryana Municipal Corporation (Amendment) Bill;</p> <p>to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 13. The Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill, 2019. | A MINISTER | <p>to introduce the Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill;</p> <p>to move that the Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 14. The Haryana Right to Service (Amendment) Bill, 2019. | A MINISTER | <p>to introduce the Haryana Right to Service (Amendment) Bill;</p> <p>to move that the Haryana Right to Service (Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 15. The Haryana Guest Teachers Service Bill, 2019. | A MINISTER | <p>to introduce the Haryana Guest Teachers Service Bill;</p> <p>to move that the Haryana Guest Teachers Service Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 16. The Haryana Animal (Registration, Certification and Breeding) Bill, 2019. | A MINISTER | <p>to introduce the Haryana Animal (Registration, Certification and Breeding) Bill;</p> <p>to move that the Haryana Animal (Registration, Certification and Breeding) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 17. The Haryana Legislative Assembly (Facilities to Members) Amendment Bill, 2019. | A MINISTER | <p>to introduce the Haryana Legislative Assembly (Facilities to Members) Amendment Bill;</p> <p>to move that the Haryana Legislative Assembly (Facilities to Members) Amendment Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 18. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2019. | A MINISTER | <p>to introduce the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill;</p> <p>to move that the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |

**CHANDIGARH:
THE 26TH FEBRUARY, 2019.**

**RAJENDER KUMAR NANDAL,
SECRETARY.**